

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4152
ANSWERED ON:03.08.2009
INSURANCE POLICY THROUGH BSNL
Adhalrao Patil Shri Shivaji

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Bharat Sanchar Nigam Limited (BSNL) has implemented a free personal accidental insurance coverage policy for its subscribers;
- (b) if so, the details and the salient features thereof;
- (c) the number of BSNL subscribers registered under this policy;
- (d) the manner in which BSNL is managing funds for the said scheme; and
- (e) the benefits likely to be accrued to the Union Government and the subscribers from such scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) Yes, Sir. Free personal accidental-death and permanent total disability insurance coverage of Rs. 50,000 for BSNL Fixed, WLL, postpaid mobile, PCO customers excluding Government, PSU, NGOs and corporate customers.

For the above insurance coverage, BSNL has entered into agreement with Insurance company. Insurance premium is being paid by BSNL and there is no cost to customer.

(c) The number of customers registered under this policy varies depending upon the enrollment and surrender/disconnection of BSNL connection. The approximate number of customers covered under the insurance scheme as on May 2009 was 3.24 Crores.

(d) BSNL has entered into agreement with Insurance company to provide insurance coverage to its customers as mentioned above for which premium is being paid by BSNL.

(e) This insurance scheme has been introduced basically for retention of fixed line, postpaid mobile customers and also as a loyalty program and for more customer satisfaction.